

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
STARRED QUESTION NO. 225 (5th Position)
TO BE ANSWERED ON 27.12.2018

National Rural Drinking Water Programme

*225. SHRI GAURAV GOGOI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state :

- (a) whether the Government is on track to provide 35 per cent of rural households with water connections and 40 litres of water per person per day under the National Rural Drinking Water Programme (NRDWP) and if so, the details thereof;
- (b) if not, the reasons regarding the delay in the achievement of these targets;
- (c) the budgetary outlay made for NRDWP during the last three years and the current year, State/UT-wise; and
- (d) the percentage of rural habitations that have access to safe drinking water, State/UT-wise?

ANSWER
MINISTER FOR DRINKING WATER AND SANITATION
(SUSHREE UMA BHARATI)

(a) to (d) A Statement of reply is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 225 due for reply on 27.12.2018

(a) & (b) As reported by States on Integrated Management Information System (IMIS) of the Ministry, 80.41% of total rural habitations are getting more than 40 litre per capita per day (lpcd) safe drinking water. Providing household connection is voluntary action under NRDWP. At present, 17.93% of rural households have been provided with tap connection. Further, NRDWP has been restructured to make it more competitive, outcome based and result oriented wherein focus is on coverage of all rural households with Piped Water Supply.

(c) The State / UT-wise budgetary outlay / release made for NRDWP during the last three years and the current year till 23.12.2018 is at Annexure-I

(d) Under NRDWP, coverage of safe drinking water is maintained in terms of Fully Covered habitations (i.e. getting more than 40 lpcd safe drinking water) and Partially Covered habitations (i.e. getting less than 40 lpcd safe drinking water). As reported by States / UT on IMIS, the percentage of rural habitations having safe drinking water is at Annexure-II.

Annexure-I

(in Rs. Crores)

Annexure referred to in reply to part (c) of Lok Sabha Starred Q. No- 225 due for reply on 27.12.2018									
	F Y	2015-16		2016-17		2017-18		2018-19	
S.No.	State	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release as on 23.12.18
1	ANDAMAN & NICOBAR	0.38	0.16	0.45	0.22	0.43	0	0.62	0.31
2	ANDHRA PRADESH	156.69	170.05	181.02	204	159.51	233.09	187.37	139.01
3	ARUNACHAL PRADESH	58.08	65.4	82.89	92.84	77.51	63.08	96.95	66.65
4	ASSAM	261.34	277.58	401.43	348.06	524.1	474.8	457.56	202.01
5	BIHAR	227.65	202.73	314.79	373.81	394.53	355.6	406.01	234.84
6	CHHATTISGARH	63.69	60.83	70.65	84.28	64.33	49.84	94.57	48.19
7	GOA	2.08	1.66	2.44	1.19	2.32	0	3.34	1.67
8	GUJARAT	230.68	229.46	281.14	278.5	231.62	290.86	237.09	163
9	HARYANA	97.65	122.65	114.53	111.53	118.95	88.82	81.88	76.76
10	HIMACHAL PRADESH	59.58	58.77	69.65	83.31	66.02	101.85	91.12	85.43
11	JAMMU & KASHMIR	199.4	192.12	232.88	225.14	222.26	325.33	309.07	154.53
12	JHARKHAND	126.85	132.09	115.86	131.74	172.68	209.09	207.97	66.48
13	KARNATAKA	307.62	278.08	360.07	343.72	290.86	365.81	312.33	174.87
14	KERALA	52.78	48.05	62.54	75.22	56.88	95.16	88.25	84.86
15	MADHYA PRADESH	181.76	193.73	213.87	232.26	195.67	135.51	272.83	175.41
16	MAHARASHTRA	344.16	330.88	413.57	404.45	338.13	282.47	470.2	239.06
17	MANIPUR	28.98	27.92	40.6	39.38	32.2	66.25	40.25	37.73
18	MEGHALAYA	30.52	31.24	42.02	40.42	41.86	85.91	52.43	36.05
19	MIZORAM	17.71	17.32	25.33	24.49	22.4	46.1	28	26.25
20	NAGALAND	35.27	34.53	37.93	36.84	27.66	17.88	34.72	17.36
21	ODISHA	96.9	103.19	114.99	134.96	102.69	83.59	154.99	77.5
22	PUDUCHERRY	0.74	0	0.86	0.29	0.82	0	1.29	0
23	PUNJAB	39.77	42.79	46.02	51.89	115.25	173.29	104.92	73.51
24	RAJASTHAN	547.17	526.75	1,114.55	1,072.92	891.95	714.24	587.55	508.52
25	SIKKIM	10.64	12.05	14.77	19.42	9.3	17.51	11.62	10.89
26	TAMIL NADU	135.46	150.35	155.29	174.68	121.61	185.1	180.99	90.5
27	TELANGANA	88.77	97.71	117.03	133.09	775.01	843.56	131.4	90.34
28	TRIPURA	28.07	31.68	39.48	43.73	32.26	83.93	55.18	27.59
29	UTTAR PRADESH	454.93	490.31	628.08	621.95	539.09	472.52	698.78	499.59
30	UTTARAKHAND	63.57	60.06	74.55	71.86	68.42	110.28	99.17	49.58
31	WEST BENGAL	199.78	216.85	417.68	418.97	810.48	996.68	412.05	788.29
Total		4,148.67	4,206.99	5,786.96	5,875.16	6,506.80	6,968.15	5,910.50	4,246.78

(source: format D-1)

Annexure-II

Annexure referred to in reply to part (d) of Lok Sabha Starred Q. No- 225 due for reply on 27.12.2018

S.No.	State	Fully Covered Habitations (in %)	Partially Covered Habitations (in %)
1	ANDAMAN and NICOBAR	81.00	19.00
2	ANDHRA PRADESH	71.55	27.69
3	ARUNACHAL PRADESH	42.66	56.97
4	ASSAM	62.39	26.42
5	BIHAR	64.07	32.37
6	CHATTISGARH	97.78	1.53
7	GOA	99.42	0.58
8	GUJARAT	100.00	0.00
9	HARYANA	97.09	1.54
10	HIMACHAL PRADESH	80.90	19.10
11	JAMMU AND KASHMIR	58.89	41.03
12	JHARKHAND	99.32	0.23
13	KARNATAKA	39.55	59.16
14	KERALA	28.12	70.36
15	MADHYA PRADESH	99.88	0.00
16	MAHARASHTRA	89.85	9.96
17	MANIPUR	72.01	27.99
18	MEGHALAYA	39.91	60.02
19	MIZORAM	67.83	32.17
20	NAGALAND	50.69	49.03
21	ODISHA	98.33	0.08
22	PUDUCHERRY	57.52	42.48
23	PUNJAB	70.05	9.03
24	RAJASTHAN	48.74	36.06
25	SIKKIM	39.98	60.02
26	TAMIL NADU	96.02	3.98
27	TELANGANA	62.17	36.39
28	TRIPURA	56.57	15.60
29	UTTAR PRADESH	98.63	0.84
30	UTTARAKHAND	57.95	42.01
31	WEST BENGAL	53.57	30.80

(source: format C-17)